

[TO BE PUBLISHED IN PART II – SECTION 3 – SUB-SECTION (ii) OF THE  
GAZETTE OF INDIA]

Government of India  
Ministry of Finance  
Department of Financial Services

New Delhi, dated the 12<sup>th</sup> June, 2015

**NOTIFICATION**

S. O..... In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Shri Nilesh Bhaskar Sathe, CEO, LIC Nomura Mutual Fund Asset Management Company Limited as Whole-Time Member (Life) in the Insurance Regulatory and Development Authority of India (IRDAI) in the consolidated pay package of Rs. 3.75 lakh per month without facility of house and car, for a period of five years with effect from the date of assumption of charge of the post or till he attains the age of 62 years or until further orders, whichever is the earliest.

[F. No. R-16011/01/2014-Ins.I]



(S.K. Mohanty)

Under Secretary to the Govt. of India

Phone: 23748788

To,

The Manager  
Government of India Press  
Mayapuri Press  
New Delhi

Copy to:

1. Chairman, IRDA, Hyderabad.
2. Chairman, LIC of India, Mumbai
3. Office of the Establishment Officer (Mr. Arvind Thakur, Under Secretary) DoPT, New Delhi with reference to communication No. 18/18/2015-EO(SM.II) dated 11.06.2015.
4. Shri Nilesh Bhaskar Sathe, CEO, LIC Nomura Mutual Fund Asset Management Company Limited, Mumbai.
5. CMDs – NICTL / NIACL / OICL / UIICL / AICL / GIC
6. P.S. to F.M.
7. P.S. to MoS (Finance)
8. P.S. to Finance Secretary / PS to Secretary (FS) / PS to Addl. Secretary (FS) / PS to JS (RA)



(S.K. Mohanty)

Under Secretary to the Govt. of India